

(ख) आपाती कमीशन प्राप्त अफसरों को उस समय सेना की आवश्यकतायें पूरा करने के लिए मानदण्डों में नमी बरतने हुए कमीशनों प्रदान की गई थीं। उन के रख लिए जाने की उपयुक्तता का ध्यान न करते हुए इन सभी अफसरों का रख लिया जाना न केवल सेना की दक्षता को प्रभावित करेगा, बल्कि अफसरी काडर के सेवा ढांचे में एक असन्तुलन भी पैदा कर देगा। स्थायी तथा अल्पकालीन सेवा कमीशनों में भर्ती अफसरी स्तर हमारी भर्ती की नीति का एक नियमित कार्य है।

(ग) जी हां। आपाती कमीशन प्राप्त वह अफसर जो स्थायी कमीशनों के लिए उपयुक्त हैं सेना में रख लिए जाते हैं, जबकि दूसरों को उनकी सेवा से विमुक्ति के पश्चात किसी असैनिक कार्य में खपाने का हर सम्भव यत्न किया जाता है।

†[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Yes, Sir. However, eligible Emergency Commissioned Officers who are graded fit for the grant of Permanent Commission by Service Selection Boards and are otherwise suitable for retention are being retained.

(b) Emergency Commissioned Officers were granted commissions based on relaxed standards in order to meet the requirements of the Army at the time. Retention of all these officers irrespective of their suitability for retention would not only affect the efficiency of the Army but would also create an imbalance in the service structure of the Officers' cadre. Recruitment of new officers both for Permanent and Short Service Commissions is a regular feature of our recruitment policy at the officer level.

(c) Yes, Sir; Emergency Commissioned Officers who are found suitable

for Permanent Commissions are retained in the Army while all possible efforts are being made to get others absorbed in some civil employment after their release.]

†GRANTS GIVEN BY ASIA FOUNDATION TO SERVICE CIVIL INTERNATIONAL

*226. SHRI ARJUN ARORA:
SHRI A. P. CHATTERJEE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Asia Foundation gave grants and financial assistance to Pacifist Workcamp Organisation 'Service Civil International' Indian Branch;

(b) whether Government ordered closure of Asia Foundations on suspicion of espionage activities; and

(c) whether any action has been taken against the Service Civil International?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT):

(a) Yes, Sir. A grant of Rs. 9,000 was given to this Organisation in 1964.

(b) No, Sir. Activities of the Foundation were suspended as it has received funds from questionable sources.

(c) No, Sir.

DIPLOMATIC RELATIONS WITH SOUTH KOREA

371. SHRI G. R. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration for establishing diplomatic relations with South Korea; and

(b) if so, by when the proposal is likely to materialise?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No, Sir. As we deal with South Korea as well as North Korea on a *de facto* basis, we maintain consular relations with both of them.

(b) Does not arise.

EXTRA ALLOWANCES TO PARA TROOPERS

372. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:

(a) whether any extra allowances are paid to para-troopers in the Air Force;

(b) whether any claims are admissible to the family of those Air Force personnel who lose their lives in jumping with parachutes; and

(c) whether any representations have been received from para-troopers in this connection?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) Families of Para personnel who lose their lives as a result of para-jumping are eligible for grant of special family pensionary awards and also death gratuity.

(c) No, Sir.

NATIONALISATION OF CINEMA HOUSES

373. SHRI A. D. MANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to a report in the *Indian Express* of March 20 (3rd day edition) published from Delhi, that the Punjab Government have

decided to nationalise cinema houses; and

(b) if so, whether any advice was sought by the Punjab Government on the subject from the Union Government?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Not March 20 precisely, but a press report to this effect has come to the notice of the Government.

(b) No advice was sought by the State Government in the matter.

ASIA FOUNDATION

374. SHRI A. D. MANI:
SHRI G. R. PATIL:

Will the PRIME MINISTER be pleased to state:

(a) for how many years the Asia Foundation has been functioning in India;

(b) how many projects of the Government of India have been given grants by the Foundation; and

(c) the reasons for which the activities of the Foundation have been discontinued by Government?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Since 1962, when it was permitted to establish its office in India.

(b) None, Sir. Scholarships, travel grants, gifts as also assistance in undertaking research and convening seminars have been received by some officials and Government institutions with the approval of Government.

(c) As the Asia Foundation had received funds from questionable sources.